POST OFFER ADVERTISEMENT

INTERNATIONAL PUMPS AND PROJECTS LIMITED

Registered office: Flat No. 112, Antriksh Bhawan, 22 KG Marg, New Delhi- 110001
Ph: +91-11-65651802

This Post Offer Advertisement is being issued by Sobhagya Capital Options Limited, ("Manager to the Offer"/ "Manager"), on behalf of Mr. Ankit Agarwal (hereinafter referred to as "the Acquirer"), in connection with the offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published in all editions of the Business Standard (English) and Business Standard (Hindi) on September 23, 2014. Further, the Corrigendum to the Detailed Public Statement ("Corrigendum") with respect to the aforementioned offer was published in all editions of the Business Standard (English), Business Standard (Hindi) and Mumbai Lakshadeep (Mumbai) on June 01, 2015.

1.	**Name of the Target Company**	International Pumps and Projects Limited
2.	**Name of the Acquirer**	Mr. Ankit Agarwal
3.	**Name of the Manager to the Offer**	Sobhagya Capital Options Limited
4.	**Name of the Registrar to the Offer**	Skyline Financial Services Private Limited
5.	**Offer Details**	
a.	**Date of Opening of the Offer**	Tuesday, June 09, 2015
b.	**Date of Closure of the Offer**	Monday, June 22, 2015
6.	**Date of Payment of Consideration**	Monday, July 06, 2015*

** In terms of the Letter of Offer dated May 27, 2015, this is the last date by which all requirements including payment of consideration would be completed.*

7. **Details of Acquisition**

Sl. No.	**Particulars**		**Proposed in the Offer Document**		**Actual**	
7.1	Offer Price (per equity share)	(A)	Rs. 15.40		Rs. 15.40	
7.2	Aggregate number of shares tendered	(B)	20,58,030		11,600	
7.3	Aggregate number of shares accepted	(C)	20,58,030		11,600	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	(A * C)	Rs. 3,16,93,662		Rs. 1,78,640	
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement					
	• Number		Nil		Nil	
	• Percentage		0.00%		0.00%	
7.6 a	Shares Acquired by way of Agreement					
	• Number		3,24,600		3,24,600	
	• % of Fully Diluted Equity Share Capital		4.62%		4.62%	
7.6 b	Shares acquired by the Acquirer by way of preferential allotment					
	• Number		Nil		Nil	
	• % of Fully Diluted Equity Share Capital		0.00%		0.00%	
7.7	Shares Acquired by way of Open Offer					
	• Number		20,58,030		11,600	
	• % of Fully Diluted Equity Share Capital		29.31%		0.17%	
7.8	Shares acquired after Detailed Public Statement					
	• Number of shares acquired		Nil		Nil	
	• Price of the shares acquired		Not Applicable		Not Applicable	
	• % of the shares acquired		0.00%		0.00%	
7.9	Post offer share holding of Acquirer					
	• Number		23,82,630		3,36,200	
	• % of Fully Diluted Equity Share Capital		33.93%		4.79%	
7.10	Pre & Post offer shareholding of the Public		**Pre-Offer**	**Post Offer**	**Pre-Offer**	**Post Offer**
	• Number		66,95,900	46,37,870	66,95,900	66,84,300
	• % of Fully Diluted Equity Share Capital		95.38%	66.06%	95.38%	95.21%

Note

As on date the Fully Diluted Equity Share Capital of the Target Company consists of 70,20,500 Equity Shares, after taking into account the capital base after the preferential allotment of 37,20,000 shares by the Board of Directors at their meeting held on October 22, 2014.

The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), Regulations 2011.

Copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, website of Metropolitan Stock Exchange of India Limited at www.mcx-sx.com and at the Registered Office of the Target Company.

Capitalised terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or the DPS and/ or the Corrigendum.

Issued by Manager to the Offer on behalf of the Acquirer

SOBHAGYA CAPITAL OPTIONS LIMITED

B- 206, Okhla Industrial Area, Phase-I, New Delhi- 110020

Tel: 91-11-40777000 **Fax**: 91-11-40777069

E-mail: delhi@sobhagyacap.com **Website**: www.sobhagyacapital.com

Contact Person: Ms. Archana Sharma and Mr. Rajeev Kumar Nayak

Place : New Delhi
Date : June 25, 2015